NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/195/(IB)/2017

NAME OF THE PETITIONER(S)

: SREENIDHI TRADING COMPANY

NAME OF THE RESPONDENT(S)

: NOBEL TECH INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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Court Jee Petitien

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make final submissions. At request, time is enlarged. Put up on 27.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)

Sd-MEMBER (JUDICIAL)

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